

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**CORAM:**

**CP No. 24(ND) 15**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**SH. R. VARADHARAJAN  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
21.02.2018**

**NAME OF THE COMPANY: Shri Rajat Jain Vs/ M/s Surabhi Stores Pvt.  
Ltd.**

**SECTION OF THE COMPANIES ACT: 397/398**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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For the Petitioner (s) : Mr. Ajay Garg & Mr. Kartikeya Goes, Advocates

For the Respondent (s): Mr. Gursat Singh, Advocate

**ORDER**

To come up on 19<sup>th</sup> April, 2018.

*-S-d-11*

**(Deepa Krishan)  
Member (T)**

*-S-d-11*

**(R. Varadharajan)  
Member (J)**